## New Legislation for Employment

- 141. SHRI RAVI SHANKAR PRASAD: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether Government propose to bring a legislation for providing at least 100 days employment to one person from every family;
- (b) whether it would be a 100 per cent centrally sponsored project; and
- (c) the role that would be played by the State Governments to ensure success of the project to control poverty and unemployment?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO): (a) to (c) The proposal to enact a Central Legislation for the National Rurai Employment Guarantee Act, which aims to enhance livelihood security to poor households in rural areas by providing at least 100 days of guaranteed wage employment to every poor household whose aduit members volunteer to do unskilled manual labour, is under consideration of the Government. The State Government would be responsible for implementation of National Rural Employment Guarantee Programme (NREGP) in the areas where the Act is made applicable.

## **Employment Exchanges in the country**

- †142. SHRIMATI KUM KUM RAI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
  - (a) the number of Employment Exchanges functioning in the country;
- (b) the number of entries registered in these Exchanges during the last three years; and
- (c) the number of persons who got employment through these Exchanges during the last three years?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO): (a) As on 31st August 2004 there were 947 Employment Exchanges functioning in the the country.

<sup>†</sup>Original notice of the question was received in Hindi.